

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/2308/2010 - EX[DB] WITH E/S/2168/2010

Date 29/07/2011

Assistant Registrar
C.E.S.T.A.T, New Delhi

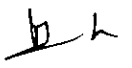
To :
M/S ECE INDUSTRIES LTD
DELHI ROAD, SONEPAT (HARYANA)
M/S ECE INDUSTRIES LTD

Appellant
Vs
Respondent

C.C.E. DELHI III

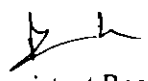
STAY ORDER NO. 766/2011-EX

I am directed to transmit herewith a certified copy of **Final order No. 679/ 2011 EX[DB]** dated 26-7-11
passed by the Tribunal under **Section 35-C(1) of Central Excises Act, 1944**


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent
C.C.E. DELHI III
UDYOG MINAR, UDYOG VIHAR,
VANIYA NIKUNJ, PHASE V,
GURGAON - 122016 (HARYANA)
2. Adv. / Consult
MR.V. LAXMIKUMARAN
B-6/10, SAFDARJUNG ENCLAVE, NEW DELHI-110029
3. C.D.R
4. Bar association, CESTAT, New Delhi
5. Director Publications, Customs, Excise. I.P. Estate, New Delhi
6. M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -
7. Company Law Institute of India Pvt Ltd., No.2 (Old No. 36), Vaithyaram Street, T. Nagar, Chennai - 17
8. Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005
9. Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road,
Ahmedabad-15
10. LAWCRUX Advisors Pvt Ltd. LAW House.1-8, Sector - 10, Faridabad 121003 (Harvana)
11. TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor, Vasant Arcade, Nelson Mandela Road,
Vasant Kunj, New Delhi - 110070
12. Office Copy
13. Guard file
14. HON'BLE PRESIDENT,


Assistant Registrar
(Excise Appeal Branch)

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi – 110 066.
Principal Bench, New Delhi**

COURT NO. I

DATE OF HEARING : 26/07/2011.

DATE OF DECISION : 26/07/2011.

**Excise Stay Application No. 2168 of 2010 in Appeal No.
2308 of 2010**

M/s ECE Industries Ltd.

Appellants

Versus

CCE, Delhi – III, Gurgaon

Respondent

Appearance

Shri B.L. Narsimhan, Advocate – for the Appellants.

Shri Sumit Kumar, Authorized Representative (DR) – for the Respondent.

**CORAM : Hon'ble Shri Justice R.M.S. Khandeparkar, President
Hon'ble Shri Rakesh Kumar, Member (Technical)**

STAY Order No. 766/2011-EX
FINAL Order No. 679/2011-EX Dated : 26/07/2011

Per. Shri Justice R.M.S. Khandeparkar :-

Heard the advocate for the assessee and DR for the respondent. Even though this matter was disposed of alongwith excise appeal No. E/1449 of 2009 on 8th July 2011, however while typing the cause title, the same was restricted only to excise appeal No. E/1449 of 2009 and accidentally the cause title of the present appeal was omitted to be typed. It is therefore ordered that the order dated 8th July 2011 passed in excise

appeal No. 1449 of 2009 also disposes of the present appeal. The said order shall, therefore, be read in relation to both the appeals. Order accordingly.

(Justice R.M.S. Khandeparkar)
President

(Rakesh Kumar)
Member (Technical)

PK